

COURT - I
IN THE APPELLATE TRIBUNAL FOR ELECTRICITY
(Appellate Jurisdiction)

APPEAL NO. 89 OF 2017 &
IA NOS. 231 & 230 OF 2017

Dated: 5th April, 2017

Present: Hon'ble Mrs. Justice Ranjana P. Desai, Chairperson
Hon'ble Mr. I.J. Kapoor, Technical Member

In the matter of :

M/s Lanco Kondapalli Power Ltd.

...Appellant(s)

Vs.

Kerala State Electricity Board Ltd. & Anr.

...Respondent(s)

Counsel for Appellant(s) : Mr. Sanjay Sen, Sr. Adv.
Ms. Shikha Pandey
Mr. Soumya Prakash
Mr. Sakya Chaudhari

Counsel for the Respondent(s) : -

ORDER

Issue notice on the Appeal as well as on the I.A. No. 231 of 2017 (Appl. for stay) returnable on 16.05.2017. Dasti, in addition, is permitted.

List the matter on **16.05.2017.**

(I. J. Kapoor)
Technical Member
ts/kt

(Justice Ranjana P. Desai)
Chairperson